

(The Vice-Chairman (Prof. P. J. Kurien) in the Chair)

MOUS (2012-13 between Govt. of India and various companies

THE MINISTER OF RURAL DEVELOPMENT AND THE MINISTER OF DRINKING WATER AND SANITATIONS (SHRI JAIRAM RAMESH) : Sir on behalf Shri Praful Patel, I lay on the Table, a copy each (in English and Hindi) of the following papers :—

- (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Scooters India Limited (SIL), for the year 2012-13.

[Placed in Library See No. L.T 6571/15/12]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries & Public Enterprises, Department of Heavy Industry) and Tungabhadra Steel Products Limited (TSPL), for the year 2012-13.

[Placed in Library See No. L.T 6569/15/12]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Triveni Structural Limited (TSL), for the year 2012-13.

[Placed in Library See No. L.T 6570/15/12]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry) and the Andrew Yule Group, for the year 2012-13.

[Placed in Library See No. L.T 6572/15/12]

Notification of Ministry of Rural Development

SHRI JAIRAM RAMESH : Sir, I lay on the Table, under sub-section (1) of Section 33 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, a copy (in English and Hindi) of the Ministry of Rural Development (Department of Rural Development) Notification No. GS.R. 27 (E), dated the 1st January, 2012, publishing the National Rural Employment Guarantee Fund (Amendment) Rules, 2011.

[Placed in Library See No. L.T 6573/15/12]

- I. Report and Accounts (2010-11) of various Development Corporations and related papers.
- II. Report and Accounts (2009-10) of GB. Pant Institute of Himalayan Environment and Development, Almora, Uttarakhand

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) : Sir, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956 :—

- (i) (a) Thirty-seventh Annual Report and Accounts of the West Bengal Forest Development Corporation Limited (WBFDC), Kolkata, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library See No. L.T 7059/15/12]
- (ii) (a) Thirty-fourth Annual Report and Accounts of Andaman & Nicobar Islands Forest & Plantation Development Corporation Limited, Port Blair, for the year 2010-11, together with the Auditor's Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library See No. L.T 6621/15/12]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- (ii) A copy each (in English and Hindi) of the following papers :—
- (a) Annual Report and Accounts of the G.B. Pant Institute of Himalayan Environment and Development, Almora, Uttarakhand, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. L.T 6622/15/12]

Notification of Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : Sir, I lay on the Table, under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, a copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. 1/